THE HIGH COURT OF MEGHALAYA: SHILLONG

N O T I C E

NO.HCM.III/166/2019-Judl./Part-1/486 Dated Shillong, the 13th June 2024

It is hereby notified for the information of all concerned that Division Bench II comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will sit tomorrow the 14th June, 2024, at 10:30 AM in Court Room No. 1. Similarly, Division Bench III comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee will sit after the rising of Division Bench II in Court Room No. 1.

Further, Single Bench of Hon'ble Mr. Justice W. Diengdoh will sit after Division Bench II is over and Single Bench of Hon'ble Mr. Justice B. Bhattacharjee will sit after Division Bench III is over.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/486A Dated Shillong, the 13th June 2024

Copy for information to: -

1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

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13.6.24

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